LOK SABHA

LIST OF BUSINESS

Friday, July 25, 2025/Sravana 3, 1947 (Saka)

PART I

GOVERNMENT BUSINESS

A list showing Government Business will be issued separately.

PART II

PRIVATE MEMBERS' BUSINESS

Private Members' Legislative Business

(i) Bills for introduction

44 of 2024

1. **SHRI RAJIV PRATAP RUDY** to move for *Mental* leave to introduce a Bill to amend the Mental *Healthcare* Healthcare Act, 2017. (Amendment

ALSO to introduce the Bill.

Mental
Healthcare
(Amendment)
Bill, 2024
(Amendment of
Section 2 etc.)

62 of 2024 **DR. D. RAVIKUMAR** to move for leave to 2. Constitution introduce Bill further (Amendment) a to amend the Bill, 2024 Constitution. (Insertion of ALSO to introduce the Bill. new article 21B). **DR. D. RAVIKUMAR** to move for leave to *Constitution* 57 of 2024 3. the (Amendment) introduce a Bill further to amend Constitution. Bill, 2024 (Substitution of ALSO to introduce the Bill new article for article 129, etc.) 38 of 2024 Representation **DR. D. RAVIKUMAR** to move for leave to 4. of introduce Bill further to amend the а Representation of the People Act, 1951. the People (Amendment) Bill, 2024 ALSO to introduce the Bill. (Amendment of section 62) 35 of 2024 ADV. DEAN KURIAKOSE to move for *National* 5. Bill to introduce a provide for *Commission for* constitution of a National Commission for Welfare *Medical Nurses* of Medical Nurses including fixing of emoluments Bill, 2024. and regulating the working conditions of medical nurses. ALSO to introduce the Bill. 23 of 2024 ADV. CHANDRA SHEKHAR AZAD to All India 6. move for leave to introduce a Bill further to Institutes of amend the All India Institutes of Medical Sciences Medical Act, 1956.

ALSO to introduce the Bill.

Institutes of Medical Sciences (Amendment) Bill, 2024 (Insertion of new section 3A).

SHRI K. SUDHAKARAN to move for leave Air Carriage of 7. to introduce a Bill to determine fare structure for Mortal Remains transporting mortal remains of Indian nationals (Fare) Bill, from foreign countries and for matters connected 2024. therewith.

ALSO to introduce the Bill.

65 of 2024

8. **SHRI K. SUDHAKARAN** to move for leave *Modern Slavery* to introduce a Bill to provide for the constitution (Prevention) National Commission for а monitoring, research and prevention of slavery, forced labour, trafficking, bonded labour, marriage and for protection of victims thereof and for matters connected therewith.

Bill, 2024.

ALSO to introduce the Bill.

107 of 2024

SHRI K. SUDHAKARAN to move for leave Career Guidance 9. to introduce a Bill to impose a statutory duty on in Schools Bill, schools to provide independent career guidance 2024. for students from the age of thirteen till their completion of school education and to involve the community and alumni as volunteers efforts for enhancing learning and career guidance for the students and for matters connected therewith.

ALSO to introduce the Bill.

93 of 2024

SHRI SHRIRANG APPA BARNE to move 10. for leave to introduce a Bill to regulate the and Travel functioning of tour operators and travel agents, Agents ensure the protection of tourists and promote the (Regulation) integrity and professionalism of the tourism Bill, 2024. industry in the country.

Tour Operators

SHRI VIJAYAKUMAR (ALIAS) VIJAY Indian Citizens 11. **VASANTH** to move for leave to introduce a Bill *Abroad* to provide for setting up of Indian Citizens (Assistance) Bill, Abroad Facilitation Centre for assistance of Indian 2024. citizens living abroad and for matters connected therewith.

ALSO to introduce the Bill.

136 of 2024

12. **ADV. DEAN KURIAKOSE** to move for *Mahatma* leave to introduce a Bill further to amend the Mahatma Gandhi National Rural Employment Rural Guarantee Act, 2005.

ALSO to introduce the Bill.

Gandhi National **Employment** Guarantee (Amendment) Bill, 2024 (Amendment of Section 22,etc.)

145 of 2024

13. ADV. CHANDRA SHEKHAR AZAD to Farmers move for leave to introduce a Bill to confer upon every farmer the right to realize a minimum price Support for their agricultural produce and for matters *Realization* connected therewith.

Right to Minimum Price of Agricultural **Produce** Bill, 2024.

ALSO to introduce the Bill.

152 of 2024

SHRI VIJAYAKUMAR (ALIAS) VIJAY Fishermen 14. **VASANTH** to move for leave to introduce a Bill provide for welfare and protection fishermen community with a view to improve their overall well-being and contribute to the long-term conservation of marine biodiversity in coastal regions of the country and for matters connected therewith.

(Welfare and of *Protection*) Bill, 2024

SHRI VIJAYAKUMAR (ALIAS) VIJAY Central 15. **VASANTH** to move for leave to introduce a Bill *University* to establish and incorporate a Central University Tamil of Tamil Studies and Culture at Kanniyakumari in the State of Tamil Nadu to promote Tamil language, literature and research in old Tamil manuscripts and for matters connected therewith or incidental thereto.

for **Studies** and Culture Bill, 2024

ALSO to introduce the Bill.

151 of 2024

SHRI MANICKAM TAGORE B to move *Establishment of* 16. for leave to introduce a Bill to provide for Sports establishment of a modern sports infrastructure Infrastructure in with state of the art facilities for various sports Virudhunagar disciplines, training Centres and recreational Bill, 2024 amenities in the Virudhunagar in the State of Tamil Nadu and for matters connected therewith.

ALSO to introduce the Bill.

ALSO to introduce the Bill.

158 of 2024

SHRI MANICKAM TAGORE B to move Special 17. for leave to introduce a Bill further to amend the *Economic Zones* Special Economic Zones Act, 2005.

(Amendment) 2024 Bill, (Amendment of Section 2, etc.)

195 of 2024

18. **DR. JAYANTA KUMAR ROY** to move *Constitution* for leave to introduce a Bill further to amend the Constitution of India.

(Amendment) Bill, 2024 (Amendment of **Eighth** the Schedule)

SHRI SAPTAGIRI SANKAR ULAKA to Special Financial 19. move for leave to introduce a Bill to provide for Assistance to KBK region special financial assistance comprising the districts of Koraput, Rayagada, Maklangiri, Nabarangpur, Balangir, Subanapur, Kalahandi, Nuapada of the State of Odisha for the purpose of promoting the welfare of Scheduled Tribes, Scheduled Castes and Other Backward Sections of people and for the development, exploitation and proper utilization of its resources and for matters connected therewith.

to KBK Region of State of Odisha Bill, 2024

ALSO to introduce the Bill.

142 of 2024

20. SHRI SAPTAGIRI SANKAR ULAKA to move for leave to introduce a Bill further to amend the Constitution (Scheduled Tribes) Order, 1950 and for matters connected therewith.

Constitution (Scheduled Tribes) Order (Amendment) Bill, 2024 (Amendment of the Schedule)

ALSO to introduce the Bill.

156 of 2024

21. SHRI MANICKAM TAGORE B. to move National for leave to introduce a Bill to exempt the State Eligibility of Tamil Nadu from the National Eligibility cum Entrance Test (NEET) for admission undergraduate medical courses and for matters Exemption connected therewith or incidental thereto.

Cum **Entrance** Test (NEET) for the State of Tamil Nadu Bill, 2024

ALSO to introduce the Bill.

138 of 2024

22. SHRI KODIKUNNIL SURESH to move Reservation for for leave to introduce a Bill to provide for the reservation for the person belonging to the Scheduled Castes and the Scheduled Tribes in private sector and for matters connected therewith.

Scheduled Castes and Scheduled Tribes in Private Sector Bill, 2024

165 of 2024 23. **SHRI KODIKUNNIL SURESH** to move for *Securitisation* leave to introduce a Bill further to amend the and Securitisation and Reconstruction of Financial *Reconstruction* Assets and Enforcement of Security Interest Act, of Financial 2002.

ALSO to introduce the Bill.

Assets and Enforcement of Security Interest (Amendment) Bill, 2024 (Amendment of section 31).

146 of 2024

24. **DR. ALOK KUMAR SUMAN** to move for *Railways* leave to introduce a Bill further to amend the Railways Act, 1989.

ALSO to introduce the Bill.

(Amendment) Bill, 2024 (Insertion of new Section 24A).

148 of 2024

DR. ALOK KUMAR SUMAN to move for Railways 25. leave to introduce a Bill further to amend the Railways Act, 1989.

ALSO to introduce the Bill.

(Amendment) Bill, 2024 (Insertion of Section new 24A).

141 of 2024

DR. HEMANT VISHNU SAVARA to move Maharashtra 26. for leave to introduce a Bill to establish and *Central* incorporate a Sports University in the State of University Maharashtra, a specialized University first of its 2024 kind, to promote sports education in the areas of technology, sports sciences, sports sports management and sports coaching besides functioning as the national training centre for select sports disciplines by adopting international practices and for matters connected therewith or incidental thereto.

Sports Bill,

27. **DR. HEMANT VISHNU SAVARA** to move *Coastal Tourism* for leave to introduce a Bill to provide for Development establishment of Coastal Tourism Development Board Bill, 2024 Board for the Development of coastal tourism in the country and for matters connected therewith.

ALSO to introduce the Bill.

144 of 2024

DR. HEMANT VISHNU SAVARA to move Special Financial 28. for leave to introduce a Bill to provide special Assistance financial assistance to the State Government of Development Maharashtra to develop and conserve the water bodies in the State of Maharashtra.

ALSO to introduce the Bill.

for and Conservation of Water Bodies in the State of Maharashtra Bill, 2024

160 of 2024

SHRI LUMBA RAM to move for leave to Indigenous Cow 29. introduce a Bill to provide for constitution of a and Board for the protection of indigenous cow and its progeny and for matters connected therewith or incidental thereto.

Cow Progeny Protection Board Bill, 2024

ALSO to introduce the Bill.

140 of 2024

DR. BYREDDY SHABARI to move for Central Institute 30. leave to introduce a Bill to provide for the for establishment of Central Institute of Cancer *Detection* Detection and Prevention (CICDP) with head *Prevention* quarters at Nandyal in the State of Andhra 2024 Pradesh and with centres at all districts across India and to create and spread awareness for early detection of cancer and to make cancer screening, detection and prevention at affordable costs and for matters connected incidentals therewith.

Cancer and Bill,

31. SHRI SHER SINGH GHUBAYA to move Cancer Patients for leave to introduce a Bill to provide for free (Free medical treatment to cancer patients in Government hospitals and for providing financial assistance to the State Governments for setting up of new Cancer Hospitals, laboratories and other facilities for cancer patients across the States.

Medical Treatment) Bill, 2024

ALSO to introduce the Bill.

115 of 2024

SHRI SHER SINGH GHUBAYA to move National Board 32. for leave to introduce a Bill to provide for the for Welfare of constitution of a National Board for welfare of Flood flood victims for providing permanent shelters to Bill, 2024 flood victims, suggest measures to control floods and for matters connected therewith or incidental thereto.

victims

ALSO to introduce the Bill.

135 of 2024

33. **SHRI AJAY BHATT** to move for leave to *Constitution* introduce a Bill further to amend the Constitution of India.

(Amendment) Bill, 2024

(Amendment of **Eighth** the

Schedule).

ALSO to introduce the Bill.

118 of 2024

34. **SHRI DAMODAR AGRAWAL** to move for leave to introduce a Bill to provide for special financial assistance to the State of Rajasthan to meet the expense of geo-mapping of trees and saplings during plantation in State of Rajasthan.

Special Financial Assistance for Geo-Mapping of Trees in the State of Rajasthan Bill, 2024

SHRI DAMODAR AGRAWAL to move for 35. leave to introduce a Bill to prohibit marketing, slaughtering, trading, cooking, serving consumption of meat and other non-vegetarian food within 100 square meter area from the places of Hindu religious worship and for matters connected herewith or incidental thereto.

ALSO to introduce the Bill.

Hindu Religious **Places** of worship (Prohibition of Marketing, Slaughtering, Trading, Cooking, Serving and Consumption of Meat and other Non-Vegetarian Food) Bill, 2024.

134 of 2024

36. SHRI DAMODAR AGRAWAL to move for leave to introduce a Bill to provide special financial assistance to the State of Rajasthan to meet the costs of repairs, renovations and preservation of ancient and historical monuments and archaeological sites and remains including excavation of new archaeological sites remains situated in the State of Rajasthan.

Special Financial **Assistance** for Ancient Monuments and Archaeological **Sites** and Remains in the State of Rajasthan Bill, 2024.

ALSO to introduce the Bill.

161 of 2024

SHRI BHARTRUHARI MAHTAB to move Legitimate 37. for leave to introduce a Bill to provide for, in the Asylum interest of upholding the values of international *Refugees* human rights, an appropriate legal framework to process matters relating to forced migration in respect of determination of refugee status, protection from refoulement and treatment during stay and for matters connected therewith or incidental thereto.

to Bill, 2024.

SHRI AJAY BHATT to move for leave to *Free* 122 of 2024 38. and provide for free and compulsory introduce a Bill to compulsory primary, secondary and senior *primary*, secondary education to every child in order to secondary and eradicate illiteracy and overall development and senior for deterrent punishment to those who prevent *secondary* their children from going to school and pursuing *Education* Bill, their studies in any manner and for matters 2024. connected therewith or incidental thereto.

ALSO to introduce the Bill.

117 of 2024 **SHRI AJAY BHATT** to move for leave to *Financial* 39. introduce a Bill to provide for financial assistance Assistance to unemployed graduates and post-graduates *Unemployed* and for matters connected therewith.

to **Graduates** and Post-Graduates Bill, 2024.

ALSO to introduce the Bill.

163 of 2024 SHRI VISHNU DAYAL RAM to move for Narcotic Drugs 40. leave to introduce a Bill further to amend the Narcotic Drugs and Psychotropic Substances Psychotropic Act, 1985.

and Substances (Amendment) Bill, 2024 (Amendment of section 31A).

ALSO to introduce the Bill.

164 of 2024 41. SHRI VISHNU DAYAL RAM to move for Scheduled leave to introduce a Bill further to amend the Castes and the Scheduled Castes and the Scheduled Tribes Scheduled (Prevention of Atrocities) Act, 1989.

Tribes (Prevention of

ALSO to introduce the Bill.

Atrocities) Amendment Bill, 2024

(Amendment of section 3).

116 of 2024 42. **DR. DHARAM VIRA GANDHI** to move for *Sikh* Marriage leave to introduce a Bill to amend and codify the Bill, 2024. law relating to marriage among Sikhs.

SHRI SUDHEER GUPTA to move for Opium Growers 123 of 2024 43. leave to introduce a Bill to provide for certain (Welfare) Bill, welfare measures and other facilities for Opium 2024. growers and for matters connected therewith.

ALSO to introduce the Bill.

188 of 2024 **DR. DHARAM VIRA GANDHI** to move for *Narcotic* 44. leave to introduce a Bill further to amend the Narcotic Drugs and Psychotropic Substances Psychotropic Act, 1985.

Drugs and Substances (Amendment) Bill, 2024 (Amendment of section 1, etc.).

ALSO to introduce the Bill.

157 of 2024 45. **DR. KADIYAM KAVYA** to move for leave *Menstrual* to introduce a Bill to provide certain facilities at Benefits female employees during *2024.* work place to menstruation and for matters connected therewith or incidental thereto.

Bill,

ALSO to introduce the Bill.

147 of 2024 **DR. ALOK KUMAR SUMAN** to move for *Criminal* 46. leave to introduce a Bill to amend the Bharatiya Nyaya Sanhita, 2023 and the Bharatiya Nagarik Bill, Suraksha Sanhita, 2023.

Laws (Amendment) 2024 (Insertion of new Section 106A, etc.).

ALSO to introduce the Bill.

162 of 2024 47. SHRI C.N. ANNADURAI to move for *National Sports* Bill to introduce a leave to constitution of National Sports Development Commission Bill, Commission for the overall development of 2024. sports, improving the quality of basic sports facilities in the country and for matters connected therewith or incidental thereto.

provide for *Development*

128 of 2024 48. **DR. SHASHI THAROOR** to move for *States* leave to introduce a Bill to provide for the Union establishment of State and Union Territories Territories Reorganization Commission to recommend the Reorganization reorganization of States and Union Territories to Commission Bill, the Central Government through periodic review of demands of new States or Union Territories on the basis of administrative efficacy and related

and 2024.

ALSO to introduce the Bill.

incidental thereto.

269 of 2024

ADV. CHANDRA SHEKHAR AZAD to 49. move for leave to introduce a Bill to constitute a National Commission for Detection and Reporting of Cases of Atrocities and Cast Discrimination against the Persons belonging to the Scheduled Castes and Scheduled Tribes and for matters connected therewith or incidental thereto.

grounds and for matters connected therewith or

ALSO to introduce the Bill.

Detection Reporting of Cases of **Atrocities** and Caste Discrimination against Scheduled Castes and Scheduled **Tribes** Bill, 2024.

National

Commission

for

and

130 of 2024

50. SHRI C.N. ANNADURAI to move for Southern leave to introduce a Bill to provide for the Region Tourism establishment of Tourism Promotion Authority for *Promotion* the southern region of the country and for *Authority* connected therewith and incidental 2024. matters thereto.

Bill,

ALSO to introduce the Bill.

124 of 2024

SHRI E.T. MOHAMMED BASHEER to 51. move for leave to introduce a Bill further to amend the Aligarh Muslim University Act, 1920

ALSO to introduce the Bill.

Aligarh Muslim University (Amendment) Bill, 2024 (Amendment of Section 12).

133 of 2024 52. SHRI E.T. MOHAMMED BASHEER to Prevention move for leave to introduce a Bill to prevent the *Torture* custodial torture, ensure award of compensation 2024. to the victims and making the erring public officials liable for the punishment and for matters connected therewith.

of Bill,

ALSO to introduce the Bill.

139 of 2024 53. SHRI E.T. MOHAMMED BASHEER to National move for leave to introduce a Bill further to amend the National Green Tribunal Act, 2010.

Green Tribunal (Amendment) Bill, 2024

ALSO to introduce the Bill.

(Amendment of

Section 15, etc.).

159 of 2024 54. **SHRI ANAND BHADAURIA** to move for *Stray* leave to introduce a Bill to provide for the Control constitution of a Board for the control of stray 2024. animals in the country and for matters connected

Animals Bill,

ALSO to introduce the Bill.

261 of 2024 SHRI SAPTAGIRI SANKAR ULAKA to Reservation for 55*. move for leave to introduce a Bill to provide for Scheduled reservation for the person belonging to the Scheduled Castes and the Scheduled Tribes in and for matters connected private sector therewith.

Castes and Scheduled Tribes in Private Sector Bill, 2024.

ALSO to introduce the Bill.

therewith.

^{*} To be taken up in case Item at Sl. No. 22 is not taken up.

SHRI SHAFI PARAMBIL to move for Digital Personal 251 of 2024. 56. leave to introduce a Bill to amend the Digital Data Protection Personal Data Protection Act 2023.

ALSO to introduce the Bill.

(Amendment) Bill, 2024 (Amendment of sections 19 and 20).

234 of 2024. 57. **ADV. DEAN KURIOKOSE** to move for *Dam* leave to introduce a Bill further to amend the (Amendment) Dam Safety Act, 2021.

Safety Bill, 2024 (Amendment of second schedule.).

ALSO to introduce the Bill.

1 of 2025.

SHRI LUMBA RAM to move for leave to *Fodder* 58. provide for establishment of a Fodder Warehouse Warehouse Board for making available fodder and water to Board, animals in places affected by natural calamities 2025. like famine, drought or flood and for matters connected therewith or incidental thereto.

Bill,

ALSO to introduce the Bill.

2 of 2025.

SHRI LUMBA RAM to move for leave to Milk and Milk 59. provide for fixation of minimum remunerative *Products* support price of milk and milk products and for (Remunerative matters connected therewith.

Support Price) Bill, 2025.

ALSO to introduce the Bill.

215 of 2024.

60. **DR. K. SUDHAKAR** to move for leave to *National* introduce a Bill to provide for the constitution of a Floriculture Board for the development of floriculture in India Board Bill, 2024. and for the promotion of floriculture.

DR. K. SUDHAKAR to move for leave to *Dairy* 196 of 2024 61. *Farmers* introduce a Bill to provide for the welfare of dairy (Welfare) Bill, farmers in the country and for matters connected 2024. therewith or incidental thereto.

ALSO to introduce the Bill.

268 of 2024 62. **SHRI K. NAVASKANI** to move for leave to *Fishermen* introduce a Bill to provide for welfare of *Welfare* Bill, fishermen in the country and for matters 2024. connected therewith or incidental thereto.

ALSO to introduce the Bill.

267 of 2024 **SHRI K. NAVASKANI** to move for leave to *Toll* Plazas introduce a Bill to provide for closure of all toll (Closure) Bill, plazas in the country and for matters connected 2024. therewith or incidental thereto.

ALSO to introduce the Bill.

SHRI RAJIV PRATAP RUDY to move for *Reptile* 62 of 2025 64. leave to introduce a Bill to provide for the prevention of reptile bite incidents, improvement of treatment facilities for victims of reptile bites, effective treatment, social security benefits and Conservation conservation of reptile species and awareness Bill, 2025. towards reptiles and for matters connected therewith or incidental thereto.

Bite (Prevention and Treatment) Reptile and

229 of 2024 SHRI SHRIRANG APPA BARNE to move Ocean Thermal 65. for leave to introduce a Bill to provide for *Energy* promotion of use of ocean thermal energy to *Utilization* produce clean environment friendly renewable 2024. energy at all times and substitute traditional electricity generation methods of fossil fuel burning and for matters connected therewith or

incidental thereto.

Bill,

ALSO to introduce the Bill.

SHRI BHARTRUHARI MAHTAB to move *Prevention* 254 of 2024. 66. for leave to introduce a Bill to prohibit the Slaughter slaughter of cattle and for the preservation of *Preservation* improvement of the breeds of cattle and to Cattle Bill, 2024. endeavour to organize agriculture and animal husbandry in terms of article 48 of Constitution of India by enacting comprehensive legislation.

of and

ALSO to introduce the Bill.

180 of 2024 SHRI BHARTRUHARI MAHTAB to move Specially Abled 67. for leave to introduce a Bill to provide for certain Children measures to be undertaken by the Central Union (Welfare) and the State Governments for the welfare of 2024. for specially abled children and matters connected therewith or incidental thereto.

Bill,

ALSO to introduce the Bill.

240 of 2024 **SHRI SHRIRANG APPA BARNE** to move *Tuberculosis* 68. for leave to introduce a Bill to provide for (Treatment and combating and eliminating tuberculosis, and for Eradication) Bill, the protection of the rights of patients affected 2024. by the tuberculosis disease and for matters connected therewith or incidental thereto.

SHRI N.K. PREMACHANDRAN to move *Drugs* 190 of 2024 69. for leave to introduce a Bill further to amend the Drugs and Cosmetics Act, 1940.

ALSO to introduce the Bill.

and Cosmetics (Amendment) Bill, 2024 (Amendment of section 3, etc.)

171 of 2024

70. SHRI N.K. PREMACHANDRAN to move Securitisation for leave to introduce a Bill further to amend the Securitization and Reconstruction of Financial Reconstruction Assets and Enforcement of Security Interest Act, 2002.

ALSO to introduce the Bill.

and of Financial **Assets** and Enforcement of Security Interest (Amendment) Bill, 2024 (Amendment of section 31).

173 of 2024.

SHRI BIDYUT BARAN MAHATO to move 71. for leave to introduce a Bill to provide for fixation of minimum remunerative support price and insurance of vegetable products and for matters connected therewith.

Vegetable **Products** (remunerative Support Price and Insurance) Bill, 2024.

ALSO to introduce the Bill.

218 of 2024.

SHRI BIDYUT BARAN MAHATO to move *Bhagwan* 72. for leave to introduce a Bill to provide for the Munda construction and management of a National Birthplace Memorial in commemoration of Birsa Munda, also *Ulihatu* known as 'Dharti Aaba' a great freedom fighter born on 15 November, 1875 at Ulihatu in Khunti 2024. District in the State of Jharkhand.

Birsa Natioal Memorial Bill,

201 of 2024. 73. **SHRI BENNY BEHANAN** to move for leave *Scheduled* to introduce a Bill to provide for the preservation and promotion of languages and cultures of the Indigenous Scheduled Tribes in the country and thereby facilitate their social development.

Tribes Language and Culture (Preservation and Promotion) Bill, 2024.

ALSO to introduce the Bill.

253 of 2024 74. **SHRI BENNY BEHANAN** to move for leave to introduce a Bill further to amend the Right of Children to Free and Compulsory Education Act,

2009.

ALSO to introduce the Bill.

Right of Children to Free and Compulsory Education (Amendment) Bill, 2024 (Amendment of section 2, etc.)

197 of 2024

75. **SHRI SHAFI PARAMBIL** to move for *Prevention* leave to introduce a Bill further to amend the *Insults* Prevention of Insults to National Honour Act, National Honour 1971.

ALSO to introduce the Bill.

of to (Amendment) 2024 Bill, (Insertion of new section 2A, etc.).

250 of 2024

76. SHRI SHAFI PARAMBIL to move for *National* leave to introduce a Bill to provide for the Commission establishment of a National Commission for fair labour practices and for matters connected therewith.

or Fair Labour **Practices** Bill, 2024.

210 of 2024 77. **SHRI RAJESH RANJAN** to move for leave *Students'* to introduce a Bill to establish the Students' Welfare and Grievance Redressal Authority for Grievance addressing the problems of students preparing Redressal for competitive examinations and to provide for *Authority* other matters connected therewith or incidental 2024. thereto.

Welfare and Bill,

ALSO to introduce the Bill.

168 of 2024 MS. S. JOTHIMANI to move for leave to National Medical 78. introduce a Bill to amend the National Medical Commission Commission Act, 2019.

ALSO to introduce the Bill.

(Amendment) Bill, 2024 (Amendment of 14, section <u>etc</u>.).

205 of 2024 MS. PRANITI SUSHILKUMAR SHINDE Mental 79. to move for leave to introduce a Bill to provide Support for mental health support and well-being of Well-Being students through ensuring the availability of Student interventions in government 2024. resources and matters educational institutions and for connected therewith.

Health and for Bill,

ALSO to introduce the Bill.

220 of 2024. SHRI N.K. PREMACHANDRAN to move Advocates 80. for leave to introduce a Bill to provide for (Protection) Bill, prevention of violence against Advocates and protection of Advocates, their institutions, properties and for matters connected therewith or incidental thereto.

2024.

SHRI DILIP SAIKIA to move for leave to *Patharughat* 174 of 2024. 81. introduce a Bill to provide for the construction National and management of a National Memorial to Farmers perpetuate the memory of the farmers who died *Memorial* or were wounded on 28 January 1894 at 2024 Patharughat in the State of Assam.

Bill,

ALSO to introduce the Bill.

12 of 2025. 82. **SHRI DILIP SAIKIA** to move for leave to *Environment* introduce a Bill further to amend the Environment *Protection* Protection Act, 1986.

ALSO to introduce the Bill.

(Amendment) Bill, 2025 (Amendment of section 2)

257 of 2024

83. **SHRI RAJESH RANJAN** to move for leave *National* to introduce a Bill to provide for establishment of Healthcare a National Healthcare Pricing Authority, regulate *Pricing Authority* and standardize the price of healthcare services Bill, 2024. to prevent exploitation of poor and rural people by private hospitals and healthcare service providers and to ensure transparency in the healthcare sector and for matters connected therewith or incidental thereto.

ALSO to introduce the Bill.

279 of 2024

84. SHRI JAGDAMBIKA PAL to move for *Infrastructure* introduce a Bill establish to Infrastructure Project (Monitoring Board the monitoring, Management) or management and oversight of large infrastructure Board Bill, 2024. projects in India to ensure timely execution, cost control and quality assurance and for matters connected therewith or incidental thereto.

an *Project* and (Monitoring and Management)

SHRI JAGDAMBIKA PAL to move for Digital Personal 277 of 2024. 85. leave to amend the Digital Personal Data Data Protection Protection Act, 2023.

ALSO to introduce the Bill.

(Amendment) 2024 Bill, (Amendment of Section 2, etc.)

265 of 2024 SHRI OMPRAKASH BHUPALSINH Advocates 86. **ALIAS PAVAN RAJENIMBALKAR** to move for *(Amendment)* leave to introduce a Bill further to amend the Bill. Advocates Act, 1961.

2024 (Amendment of Section 2, etc.).

ALSO to introduce the Bill.

204 of 2024 87. SHRI RAJESH RANJAN to move for *National Urban* leave to introduce a Bill to provide employment Employment guarantee, dignified work opportunities, socioeconomic security to eligible citizens development skill and basic promote infrastructure in urban areas of India and matters connected therewith or incidental thereto.

Guarantee Bill, and *2024.*

ALSO to introduce the Bill.

249 of 2024. **SHRI HIBI EDEN** to move for leave to *Right* 88. introduce a Bill further to amend the Right of Children to Free Children to Free and Compulsory Education Act and Compulsory 2009.

ALSO to introduce the Bill.

of Education (Amendment) 2024 Bill, (Amendment of section 2, etc.).

SHRI HIBI EDEN to move for leave to *Sports* 89. introduce a Bill to promote and develop the Superpower Bill, sports industry in India to transform the country 2024. into a global sports superpower by ensuring comprehensive and inclusive development across all levels and fostering a culture of sports alignment with national and excellence in international standards and for matters connected therewith or incidental thereto.

ALSO to introduce the Bill.

238 of 2024

SHRI T.M. SELVAGANAPATHI to move Compulsory 90. for leave to introduce a Bill to provide for the Rainwater compulsory rain harvesting in all new buildings *Harvesting* and for matters connected therewith or incidental 2024. thereto.

Bill,

ALSO to introduce the Bill.

246 of 2024.

91. SHRI T. M. SELVAGANAPATHI to move *Coaching* for leave to introduce a Bill to provide for the establishment of a Coaching Centres Regulatory Regulatory Board for monitoring and regulation of functions Board Bill, 2024. of coaching centres in the country and for matters connected therewith.

Centres

ALSO to introduce the Bill.

258 of 2024

92. SHRI VISHALDADA PRAKASHBAPU PATIL to move for leave to introduce a Bill to Commissioner amend the Chief Election Commissioner and Election Commissioners (Appointment, conditions of service and term of office) Act, 2023.

ALSO to introduce the Bill.

Chief **Election** and other Election **Commissioners** (Appointment, **Conditions** of Service and Term of Office) Amendment Bill, 2024 (Amendment of section 5, etc.).

189 of 2024 93. **SHRI RAVI KISHAN** to move for leave *Ban* Cow to introduce a Bill to prohibit the slaughter of cow Slaughter Bill, and its progeny. 2024. ALSO to introduce the Bill. 170 of 2024 94. **SHRI RAVI KISHAN** to move for leave to *Central Sanskrit* introduce a Bill to amend the Central Sanskrit *Universities* (Amendment) Universities Act, 2020. Bill, 2024 (Amendment of ALSO to introduce the Bill. **First** Schedule). **SHRI RAVI KISHAN** to move for leave to *Mentally* 176 of 2024. 95. introduce a Bill to provide for certain measures to *Retarded* be undertaken by the Government for the welfare Children of mentally retarded children and for matters (Welfare) Bill, connected therewith or incidental thereto. 2024. ALSO to introduce the Bill. 49 of 2025. 96. **ADV. ADOOR PRAKASH** to move for leave *Disaster*

49 of 2025. 96. **ADV. ADOOR PRAKASH** to move for leave further to amend the Disaster Management Act, 2005.

Management
(Amendment)
Bill, 2025
(Amendment of section 11, etc.)

97. **SHRI K. NAVASKANI** to move for leave to introduce a Bill further to amend the Working Journalists and Journalists and Other Newspaper Employees (Conditions of Service) Miscellaneous Newspaper and Provisions Act, 1955.

ALSO to introduce the Bill.

Working Other **Employees** (Conditions of Service) and Miscellaneous **Provisions** Amendment Bill, 2024 (Amendment of section 2).

16 of 2025.

98. **LAVU** SRI **SHRI DEVARAYALU** to move for leave to introduce a *Farmers* Bill to confer certain rights on every tenant 2025. farmer without affecting the rights of title holders and for matters connected therewith or incidental thereto.

KRISHNA Rights of Tenant Bill,

ALSO to introduce the Bill.

9 of 2025.

SRI 99. **SHRI** LAVU **DEVARAYALU** to move for leave to introduce a *Online Gaming* Bill to establish a comprehensive regime for the Bill, 2025. regulation of online gaming in India, protection of users, the establishment of Online Gaming Council for matters connected therewith or incidental thereto.

KRISHNA Regulation of

ALSO to introduce the Bill.

3 of 2025.

100. SHRI G.M. HARISH BALAYOGI to move Online Gambling for leave to establish an effective regime for the (Prohibition prohibition of advertisement of online gambling platforms to prevent the promotion of online gambling, the misuse of which can have an adverse impact on the financial personal and social life of a person and for matters connected therewith of incidental thereto.

Advertisement) Bill, 2025.

6 of 2025.

SHRI ANTO ANTONY to move for leave *Farmers'* 101. to provide for protection of farmers against to wildlife attacks and constitute a Board for from prevention of human-animal conflicts and matters Animals related therewith.

Protection Wildlife Bill, *2025.*

ALSO to introduce the Bill.

216 of 2024

102. SHRI M.K. RAGHAVAN to move for *Bharatiya* leave to introduce a Bill to provide for welfare of *Pravasi* Pravasis of Bharat and to ensure that Pravasis, Adhiniyam, whether self employed or working in public or 2024. private sector in a foreign country economically an socially empowered and are provided with certain social security measures and for matters connected therewith.

Nidhi

ALSO to introduce the Bill.

4 of 2025.

SHRI ANTO ANTONY to move for leave *Central* 103. to introduce a Bill further to amend the Central *Universities* Universities Act, 2009.

(Amendment) 2025 Bill, (Insertion new section 3H, etc.)

ALSO to introduce the Bill.

270 of 2024. **ADV. GOWAAL K. PADAVI** to move for *Higher* 104. leave to introduce a Bill to make provision in Education relation to freedom of speech and academic School, freedom in higher Education school, Graduate Graduate School

School, Universities, other educational institutions and University students' unions and for and in

connected therewith.

ALSO to introduce the Bill.

matters (Freedom of Speech) Bill, 2024.

222 of 2024 105. **SHRI M.K. RAGHAVAN** to move for leave *Central* Road to introduce a Bill further to amend the Central and Road and Infrastructure Fund Act, 2000. *Infrastructure* Fund (Amendment) ALSO to introduce the Bill. Bill, 2024 (Insertion of new section 7B, etc.). SHRI KIRTI JHA AZAD to move for *Pharmacy* 185 of 2024 106. leave to introduce a Bill further to amend the (Amendment) Pharmacy Act, 1948. Bill, 2024 (Amendment of section 26A). ALSO to introduce the Bill. 5 of 2025. **SHRI ANTO ANTONY** to move for leave *School* 107. of to introduce a Bill to amend the School of Planning and **Architecture** Planning and Architecture Act, 2014. (Amendment) ALSO to introduce the Bill. Bill, 2025 (Insertion of section new 4A). MS. IQRA CHOUDHARY to move for *Enrollment* 259 of 2024 108. of leave to introduce a Bill to improve the quality of the Children of government schools by incentivizing government Government employees to enroll their students in such schools **Employees** connected therewith

and

(Promotion

Schools)

2024.

Government

in

Bill,

and

or

incidental thereto.

matters

ADV. GOWAAL K. PADAVI to move for Scheduled Tribe 109. leave to introduce a Bill to provide for the proper and adequate allocation of central funds in the tribal Component in proportion to the location, population and problems of the Scheduled Tribes Utilization spread across the country and to overcome the fluctuations, the variations, o keep rack of *Resources*) receipts and expenditures and to seek maximum utilization of funds that has been laid down in the Scheduled Tribe Component outlay over the year.

Component (Planning, Allocation and of Financial Bill, 2024.

ALSO to introduce the Bill.

192 of 2024

110. SHRI JANARDAN SINGH 'SIGRIWAL' to move for leave to introduce a Bill to provide for the constitution of a Board for regulation of private hostels ad paying guest accommodation centres and for matters connected therewith.

Regulation of Private Hostels and Pavina Guest Accommodation **Centres** Bill, 2024.

ALSO to introduce the Bill.

200 of 2024.

SHRI JANARDAN SINGH 'SIGRIWAL' 111. to move for leave to introduce a Bill to provide for the measures to be undertaken by the State for the protection and maintenance of neglected, abandoned and destitute widows by establishing a Welfare Board for such widows and for matters connected therewith or incidental thereto.

Widows (Protection and *Maintenance*) Bill, 2024.

ALSO to introduce the Bill.

179 of 2024

112. SHRI JANARDAN SINGH 'SIGRIWAL' to move for leave to introduce a Bill to provide for the establishment of a permanent Bench of the High Court at Patna at Maharajganj.

High Court at Patna (Establishment of a Permanent Bench at Maharajganj) Bill, 2024.

SHRI KODIKUNNIL SURESH to move Occupational 223 of 2024 113. for leave to introduce a Bill to amend the Safety, Occupational Safety, Health and Working Conditions Code, 2020.

ALSO to introduce the Bill.

Health Working and Conditions Code (Amendment) Bill, 2024 (Amendment of section 6, etc.).

262 of 2024 **SHRI SUNIL DATTATREY TATKARE** to *Tourism* 114. move for leave to introduce a Bill to provide for Development establishment of Tourism Development Authority. *Authority* for the development of tourism in the country 2024. and for matters connected therewith.

Bill,

ALSO to introduce the Bill.

169 of 2024 115. SHRI SUNIL DATTATREY TATKARE Agricultural to move for leave to introduce a Bill to provide Labour Welfare for the welfare of agricultural labours and for Bill, 2024. matters connected therewith.

ALSO to introduce the Bill.

213 of 2024. 116. **SHRI SUNIL DATTATREY TATKARE** to *Girl* move for leave to introduce a Bill to provide (Amenities) Bill, special and additional amenities to the girl child 2024. having no male siblings in the family including incentives to parents of girl child irrespective of their financial status and for matters connected therewith...

Child

Micro, Small and 224 of 2024 117. **SHRI ARUN NEHRU** to move for leave to introduce a Bill further to amend the Micro, Small Medium and Medium Enterprises Development Act, 2006. **Enterprises** Development (Amendment) ALSO to introduce the Bill. Bill, 2024 (Amendment of section 2, etc.). 186 of 2024 118. SHRI C.N. ANNADURAI to move for *Commission on* leave to introduce a Bill to provide for the setting Renewable of a Commission to exploit renewable energy *Energy* resources in the country and for matters Resources Bill, connected therewith or incidental thereto. 2024. ALSO to introduce the Bill. 202 of 2024. **SHRI PRADYUT BORDOLOI** to move for 119. Wild Life leave to introduce a Bill further to amend the (Protection) Wild Life (Protection) Act, 1972. Amendment Bill, 2024 (Insertion ALSO to introduce the Bill. of new section *33C, etc.).* 181 of 2024 **SHRI PRADYUT BORDOLOI** to move for *Disaster* 120. leave to introduce a Bill further to amend the Management Disaster Management Act, 2005. (Amendment) Bill, 2024 (Amendment of ALSO to introduce the Bill. section 5, etc.). 225 of 2024 **SHRI M.K. RAGHAVAN** to move for leave All 121. India to introduce a Bill further to amend the All India *Institutes* of Institutes of Medical Sciences Act, 1956. Medical Sciences ALSO to introduce the Bill. (Amendment) Bill, 2024 (Insertion of new section *3A).*

242 of 2024 122. SHRI V.K. SREEKANDAN to move for *Snakebite* leave to introduce a Bill to declare snakebite as *Envenomation* an envenomation disease and provide for better Disease prevention strategies, reduce mortality rates and 2024. enhance treatment facilities towards snakebite

cases across the country.

and Bill,

ALSO to introduce the Bill.

237 of 2024

123. SHRI V.K. SREEKANDAN to move for *Mahatma* leave to introduce a Bill further to amend the Gandhi National Mahatma Gandhi National Rural Employment Rural Guarantee Act, 2005.

ALSO to introduce the Bill.

Employment Guarantee (Amendment) Bill, 2024 (Amendment of section 3, etc.).

23 of 2025

124. SHRI RAO RAJENDRA SINGH to move National for leave to introduce a Bill to constitute a Commission for National Commission for Economically Weaker *Economically* Sections of Citizens other than the Scheduled Weaker Section Castes, Scheduled Tribes and Other Backward of Citizens Bill, Classes and for matters connected therewith or 2025. incidental thereto

ALSO to introduce the Bill.

239 of 2024

125. **SHRI V.K. SREEKANDAN** to move for *Rights* leave to introduce a Bill to amend the Rights of *Persons* Persons with Disabilities Act, 2016.

ALSO to introduce the Bill.

of with **Disabilities** (Amendment) Bill, 2024 (Amendment of section 24).

245 of 2024. 126. SHRI VISHALDADA PRAKASHBAPU Journalist **PATIL** to move for leave to introduce a Bill to (Prevention provide for prevention of violence against Violence journalists and protection of journalists, their Protection) properties and for matters connected therewith 2024. or incidental thereto.

ALSO to introduce the Bill.

SHRI K.C. VENUGOPAL to move for Fishermen 211 of 2024 127. leave to introduce a Bill to provide for the (Protection protection and welfare of fishermen in the coastal States and Union Territories by constituting a 2024. Fishermen welfare Board to administer the Fishermen welfare Fund for their benefits and for matters connected therewith incidental or thereto.

and Welfare) Bill,

of

and

Bill,

ALSO to introduce the Bill.

263 of 2024 **DR. SHASHI THAROOR** to move for *Bharatiya Nyaya* 128. leave to introduce a Bill to amend the Bhartiya Nyaya Sanhita, 2023.

Sanhita (Amendment) Bill, 2024 (Amendment of section 63).

ALSO to introduce the Bill.

255 of 2024

SHR K.C. VENUGOPAL to move for 129. leave to introduce a Bill to provide a separate and all-inclusive legal framework to protect the *Prohibition* fundamental Right to Privacy of humans, prevent *Redressal*) Voyeurism, provide consumer centric law and for matters connected therewith of incidental thereto.

Voyeurism (Prevention, and Bill, 2024.

130. SHRI VISHALDADA PRAKASHBAPU PATIL to move for leave to introduce a Bill (Protection) further to amend the Wild Life (Protection) Act, 1972.

Wildlife Amendment Bill, 2024 (Amendment of section 2, etc.).

ALSO to introduce the Bill.

8 of 2025.

SHRI PUTTA MAHESH KUMAR to move Missing for leave to provide for the establishment of a Individuals Missing Individuals Bureau to track down missing Bureau individuals and carry out investigations into 2025. persons deemed missing.

Bill,

ALSO to introduce the Bill.

172 of 2024

132. SHRI GURJEET SINGH AUJLA to move River for leave to introduce a Bill to provide for (Conservation conservation and elimination of pollution of rivers and Elimination of the country and for matters connected of Pollution) Bill, therewith.

2024.

ALSO to introduce the Bill.

209 of 2024

133. **SHRI MANOJ TIWARI** to move for leave *Cultural* to introduce a Bill to provide for the constitution Mapping of a Board for the mapping of cultural heritage 2024. of the country including protection of endangered art, traditions and crafts and for matters connected therewith or incidental thereto.

Bill,

134. SHRI RAVINDRA DATTARAM WAIKAR Special Financial to move for leave to introduce a Bill to provide Assistance special financial assistance to the State Government of Maharashtra to meet the expense of development and rejuvenation of water bodies and for matters connected therewith in the State of Maharashtra.

for Development and Rejuvenation of Water Bodies in the State of Maharashtra Bill, 2024.

ALSO to introduce the Bill.

167 of 2024

DR. T. SUMATHY(A) THAMIZHACHI Breast 135. **THANGAPANDIAN** to move for leave introduce a Bill to create mass awareness among the people of all walks of life to prevent breast cancer among females, provide access to free screening and mammography for the women across the country and provide the advanced state of art treatment for those diagnosed with for matters connected breast cancer and therewith.

Cancer (Awareness) Bill, 2024.

ALSO to introduce the Bill.

230 of 2024

SHRI RAVINDRA DATTARAM WAIKAR National to move for leave to introduce a Bill to establish and incorporate a National Water University in the State of Maharashtra, a specialized University first of its kind, to promote water education in he areas of water resource management, water technology, conservation equitable and sustainable development and ground water resources management besides functioning as the national centre or select water disciplines by adopting best international practices and for matters connected therewith.

Water University Bill, 2024.

212 of 2024. 137. SHRI RAVINDRA DATTARAM WAIKAR Protection to move for leave to introduce a Bill to provide Welfare regulations for the protection, welfare and Sanitation rehabilitation of sanitation workers engaged in Workers the maintenance of public and private spaces 2024. including waste management disinfection and sanitization and for matters connected therewith or incidental thereto.

and of Bill,

ALSO to introduce the Bill.

182 of 2024 DR. T. SUMATHY (A) THAMIZHACHI Digital Personal 138. **THANGAPANDIAN** to move for leave to *Data Protection* introduce a Bill to amend the Digital Personal (Amendment) Data Protection Act, 2023.

2024 Bill, (Amendment of section 2, etc.).

ALSO to introduce the Bill.

DR. T. SUMATHY (A) THAMIZHACHI Domestic 247 of 2024 139. **THANGAPANDIAN** move for leave to Workers to introduce a Bill to provide for the welfare, protection and security of domestic workers and *Employment* for matters connected therewith or incidental thereto.

(Regulation of & **Conditions** at Work) Bill, 2024.

140. **SHRI RAJEEV RAI** to move for leave to introduce a Bill to provide for the protection of Weavers traditional weavers in the country particularly in Mau and adjoining regions of Eastern part of State of Uttar Pradesh and for the welfare measures including life insurance coverage, interest free working capital and consumption loan, healthcare, education to the children, availability of affordable raw material, modernization of looms, housing, training, electricity subsidy and compulsory purchase of finished product by the Government and for establishment of an authority and a welfare fund for matters connected therewith incidental thereto.

Traditional (Protection and Bill, Welfare) 2024

ALSO to introduce the Bill.

199 of 2024.

SHRI RAJEEV RAI to move for leave to All 141. introduce a Bill further to amend the All India *Institutes* Institutes of Medical Sciences Act, 1956.

ALSO to introduce the Bill.

India of Medical Sciences (Amendment) 2024 Bill, (Insertion of section new <u>3A</u>).

206 of 2024

SHRI YOGENDER CHANDOLIA to move National Board for leave to introduce a Bill to provide for the setting up of a Board to ensure cleaning, maintenance, regulations and development of the *Regulation and* River Yamuna in the Country and for matters connected therewith or incidental thereto.

ALSO to introduce the Bill.

for Cleaning, Maintenance, Development of the River Yamuna Bill, 2024.

10 of 2025	143. DR SHASHI THAROOR to move for leave to introduce a Bill to amend the Occupational Safety, Health and Working Conditions Code, 2020. ALSO to introduce the Bill.	Safety, Health
207 of 2024	144. SHRI RAJESH VERMA to move for leave to introduce a Bill further to amend the Air (Prevention and Control of Pollution) Act, 1981. ALSO to introduce the Bill.	and Control of Pollution) (Amendment) Bill 2024 (Amendment of section 2A,
228 of 2024	145. SHRI RAJESH VERMA to move for leave to introduce a Bill to amend the Code on Social Security, 2020. ALSO to introduce the Bill.	etc.). Code on Social Security (Amendment) Bill, 2024 (Amendment of section 2, etc.).
194 of 2024	146. SHRI RAJESH VERMA to move for leave to introduce a Bill further to amend the Mahatma Gandhi National Rural Employment Guarantee Act, 2005.	

ALSO to introduce the Bill.

(Amendment) Bill, 2024

Bill, 2024 (Amendment of section 3, etc.).

PROF. VARSHA EKNATH GAIKWAD to Right to Gainful 147. move for leave to introduce a Bill to provide for Employment for employment opportunities for youth belonging to the Youth from the Scheduled Castes and the Scheduled Tribes Scheduled by ensuring right to gainful employment and Castes payment of unemployment allowance to the unemployed amongst them and for matters connected therewith.

and Scheduled Tribes, Bill, 2024.

ALSO to introduce the Bill.

PROF. VARSHA EKNATH GAIKWAD to Biological 243 of 2024 148. move for leave to introduce a Bill further to amend the Biological Diversity Act, 2002.

ALSO to introduce the Bill.

Diversity (Amendment) Bill, 2024 (Amendment of section 2, etc.).

187 of 2024

235 of 2024.

SHRIMATI SHAMBHAVI to move for *Menstrual Leave* 149. leave to introduce a Bill to make provisions for and securing the right to paid menstrual leave for Bill, 2024. working women and female students and also to provide the access to menstrual hygiene facilities and other health benefits during the period of menstruation matters and for connected therewith.

Hygiene

ALSO to introduce the Bill.

217 of 2024

150. **SHRIMATI SHAMBHAVI** to move for *Prevention* leave to introduce a Bill further to amend the Prevention of Cruelty to Animals Act, 1960.

ALSO to introduce the Bill.

of Cruelty to **Animals** (Amendment) 2024 Bill, (Amendment of section 11, etc.)

203 of 2024 151. **SMT. SHAMBHAVI** to move for leave to *National* introduce a Bill further to amend the National Commission for Commission for Women Act, 1990.

ALSO to introduce the Bill.

Women (Amendment) 2024 Bill, (Amendment of section 10).

272 of 2024. 152. **SHRI GANESH SINGH** to move for leave *Reservation for* to introduce a Bill to provide for reservation for the Scheduled Castes, the Scheduled Tribes, the Other Backward Classes, De-notified Tribes and Semi-nomadic communities in private sector and for matters connected therewith.

ALSO to introduce the Bill.

the Scheduled Castes, the Scheduled Tribes, the Other Backward Classes, Denotified **Tribes** and Seminomadic Communities in **Private** Sector Bill, 2024.

273 of 2024 153. SHRI GANESH SINGH to move for leave Supreme Court to introduce a Bill to provide for the use of Hindi language in the proceedings of the Supreme Court and certain other provisions and for matters connected therewith.

(Use of Hindi Proceedings and Other Provisions) Bill, 2024

ALSO to introduce the Bill.

193 of 2024 154. **DR. SHRIKANT EKNATH SHINDE** to Regulation move for leave to introduce a Bill to regulate the Deepfake and use of deepfake technology, creation ensuring legal boundaries for its application and for matters connected therewith.

of Bill, 2024.

198 of 2024 155. DR. SHRIKANT EKNATH SHINDE to National Board move for leave to introduce a Bill to provide for for constitution of a Natural Board the rehabilitation Natural Calamity and financial assistance to the victims of natural and Welfare of calamities and for matters connected therewith.

Combating Natural Calamity **Victims** Bill, 2024.

ALSO to introduce the Bill.

252 of 2024. 156. **DR. SHRIKANT EKNATH SHINDE** to Welfare move for leave to introduce a Bill to protect cows *Protection* and their progeny, promote indigenous cow Cow Bill, 2024. breeds and establish a framework for their care and welfare and for matters connected therewith.

and of

ALSO to introduce the Bill.

SHRI NARESH GANPAT MHASKE to Places 208 of 2024 157. move for leave to introduce a Bill to repeal the Worship Places of Worship (Special Provisions) Act, 1991.

of (Special **Provisions**) Repeal Bill,

2024.

ALSO to introduce the Bill.

241 of 2024

158. SHRI NARESH GANPAT MHASKE to move for leave to introduce a Bill further to amend the Companies Act, 2013.

Companies (Amendment) Bill, 2024 (Amendment of section 135)

ALSO to introduce the Bill.

248 of 2024

SHRI NARESH GANPAT MHASKE to Over-the-top 159. move for leave to introduce a Bill to provide Regulation Bill, regulation for the over-the-top platform with 2024. respect to the movies, web-series and other provided contents creative via streaming platforms and for matters connected therewith or incidental thereto.

232 of 2024 160. **SHRI ARUN BHARTI** to move for leave *Scheduled* to introduce a Bill to provide for reservation in posts and services under the Central Government Scheduled and private sector for persons belonging to the Scheduled Castes and Scheduled Tribes and timely filling up of vacancies meant for Scheduled Castes and Scheduled Tribes to ensure their equal representation for matters connected

Castes and **Tribes** (Reservation in **Posts** and Services and **Filling** Up Vacancies in a Time **Bound** Manner) Bill, 2024.

ALSO to introduce the Bill.

therewith or incidental thereto.

SHRI ARUN BHARTI to move for leave *Environment* 244 of 2024. 161. introduce a Bill further to amend the *Protection* Environment (Protection) Act, 1986.

ALSO to introduce the Bill.

(Amendment) Bill, 2024 (Amendment of section 2, etc.).

17 of 2025. 162. **SHRI DILIP SAIKIA** to move for leave to provide for compulsory teaching of ill-effects of drug addiction in schools and for matters connected therewith or incidental thereto.

Compulsory Teaching of Illeffects of Drug Addiction in Schools Bill, 2025.

ALSO to introduce the Bill.

7 of 2025.

163. DR. MANNA LAL RAWAT to move for leave to provide for special financial assistance to the Government of the State of Rajasthan to Protection meet the costs repairs, renovations, of rejuvenation, preservation and protection of the water bodies in the State of Rajasthan.

Special Financial Assistance for of Water Bodies in State of Rajasthan Bill, 2025.

13 of 2025

DR. MANNA LAL RAWAT to move for Special Financial 164. leave to provide for special financial assistance to the Government of the State of Rajasthan to Development expense of development the rejuvenation of water bodies in the forest areas Rejuvenation of in the State of Rajasthan and for matters connected therewith.

ALSO to introduce the Bill.

Assistance for and Water Bodies in Forest Areas in the State of Rajasthan Bill, 2025.

18 of 2025.

165. SHRI D.M. KATHIR ANAND to move for *Housing Facility* leave to provide for housing facility to destitute senior citizens, widows and orphan children and for matters connected therewith.

ALSO to introduce the Bill.

For **Destitute** Senior Citizens, **Widows** and Orphan Children Bill, 2025.

19 of 2025

SHRI HASMUKHBHAI SOMABHAI 166. **PATEL** to move for leave to provide for the outstanding of exemption from payment education fees to educational institutions or education loan to banks taken for pursuing higher studies in the event of death of student or physical or mental disability of student due to any reason and for matters connected therewith.

Higher and Technical Education (Exemption **Payment** from of Outstanding *Fees* and Education Loan) Bill, 2025.

21 of 2025

167. **DR. FAGGAN SINGH KULASTE** to move *Constitution* for leave to introduce a Bill further to amend the (Scheduled Constitution (Scheduled Castes) Order, 1950 and Castes and Constitution (Scheduled Tribes) (Uttar Pradesh) Order, 1967.

ALSO to introduce the Bill.

Scheduled Tribes) Order (Amendment) Bill, 2025(Amendme nt of the Schedule).

20 of 2025.

168. **DR.KADIYAM KAVYA** to move for leave *Abandoned* to provide for the need based rehabilitation, Widows protective and welfare measures to undertaken by the Government for abandoned, distressed, neglected, infirm and Rehabilitation disowned widows and single women by providing and assistance, pension, medical care, Bill, 2025. financial housing and other facilities through a Welfare Board to such widows and single women and for matters connected therewith and incidental thereto.

and be *Single* Women the (Protection, Welfare)

Bill,

25 of 2025.

SHRI SHANKAR LALWANI to move for Compulsory Pre-169. leave to provide for pre-marital genetic testing for *Marital Genetic* couples planning to get married or start a family Testing in order to identify common genetic blood 2025. disorders like sickle cell anemia and thalassemia and for matters connected therewith or incidental thereto.

170. SHRI KRISHNA PRASAD TENNETI to Right of move for leave further to amend the Right of Children to Free Children to Free and Compulsory Education Act, and Compulsory 2009.

ALSO to introduce the Bill.

Bill, 2025 (Amendment of section 2, etc.).

28 of 2025. 171. **SHRIMATI BHARTI PARDHI** to move *Information* for leave further to amend the Information *Technology* (Amendment) Bill, 2025

ALSO to introduce the Bill. (Amendment of section 2, etc.).

46 of 2025. 172. **SHRIMATI BHARTI PARDHI** to move *Insurance* for leave further to amend the Insurance Act, *(Amendment)* 1938. *Bill, 2025 (Amendment of section 2, etc.)*

ALSO to introduce the Bill.

30 of 2025. 173. **SHRIMATI KANIMOZHI** Death Penalty **KARUNANIDHI** to move for leave further to (Abolition) Bill, amend the Insurance Act, 1938. 2025.

59 of 2025.

174. SHRIMATI BHARTI PARDHI to move Artificial for leave to establish an Ethics and Accountability Intelligence Framework for the use of Artificial Intelligence (Ethics decision-making, *Accountability*) (AI) technologies in surveillance, and algorithmic systems to prevent Bill, 2025. misuse and ensure fairness, transparency, and and for matters connected accountability therewith or incidental thereto..

and

ALSO to introduce the Bill.

43 of 2025.

175. SHRI RAMASHANKAR RAJBHAR to Constitution move for leave further to amend the Constitution (Scheduled (Scheduled Castes) Order, 1950.

ALSO to introduce the Bill.

Castes) Order (Amendment) Bill, 2025 (Amendment of the Schedule).

31 of 2025.

176. SHRI YOGENDER CHANDOLIA to move Farmers Welfare for leave to provide for the setting up of the Board Bill, 2025. Welfare Board **Farmers** to ensure comprehensive framework for the welfare of farmers and ensure that they receive the benefits they are entitled to and for matters connected therewith or incidental thereto.

26 of 2025. 177. **DR. NISHIKANT DUBEY** to move for *Cow Protection* to constitute an Authority to ensure Bill, 2025. leave stabilization of population of cows (Bos indicus) and to suggest such measures to comply with articles 37 and 48 of the Constitution, to ban the

therewith or incidental thereto.

ALSO to introduce the Bill.

slaughter of cows and for matters connected

60 of 2025. 178. **DR. NISHIKANT DUBEY** to move for *Holy* leave for the declaration of the city of Deoghar as *Deoghar* oldest living city of utmost importance and to provide for the conservation, Cultural preservation and maintenance of cultural and *Heritage*) natural heritage, heritage of Deoghar and for 2025. connected therewith matters or incidental

thereto.

City of national (Preservation of Bill,

ALSO to introduce the Bill.

40 of 2025.

DR. NISHIKANT DUBEY to move for *Compulsory* 179. leave to provide for the compulsory periodical *Periodical* desiltation of dams, reservoirs, rivers and such Desiltation other water bodies and an institutional Dams, mechanism by establishing a National Authority Reservoirs to ensure timely and periodical desiltation of such Rivers water bodies in the country to increase their water holding capacity and ensure smooth flow of water which will reduce the incidence of floods and for matters connected therewith or incidental thereto.

of and Bill, 2025.

180. SHRIMATI **KARUNANIDHI** to move for leave to provide for *(Mitigation and* the establishment of a National Climate Change Adaptation) Bill, Authority for an efficient mechanism to plan, 2025. monitor and achieve the net zero emission targets by the year 2070 and for the effective mitigation and adaptation of Climate Change and for matters connected therewith or incidental thereto.

KANIMOZHI Climate Change

ALSO to introduce the Bill.

44 of 2025.

52 of 2025.

SHRI HIBI EDEN to move for leave to *Nature* 181. for the restoration provide ecosystems, promote sustainable management practices and safeguard biodiversity by establishing restoration targets, plans and mechanisms, thereby ensuring ecological socio-economic development balance, fulfilling India's commitments under the Paris Agreement, the United Nations Convention on Biological Diversity and other global agreements and matters connected therewith or incidental thereto.

of degraded Restoration Bill, land *2025.*

ALSO to introduce the Bill.

64 of 2025.

SHRI BIDYUT BARAN MAHATO to Displaced 182. move for leave to provide for rehabilitation of Persons Welfare displaced persons and for matters connected Bill, 2025. therewith or incidental thereto.

DR. KALANIDHI VEERASWAMY to Citizenship 42 of 2025. 183. move for leave further to amend the Citizenship Act, 1955.

(Amendment) Bill, 2025 (Amendment of section 2, etc.).

ALSO to introduce the Bill.

41 of 2025. 184. DR. MP ABDUSSAMAD SAMADANI to Wild move for leave to provide for the prevention of Attack wild animal attack and to establish a framework (Prevention) for the systematic monitoring and management Bill, 2025. of the rising population of tigers and elephants in India, ensuring ecological balance and the protection of human settlements.

Animal

ALSO to introduce the Bill.

39 of 2025. SHRI MADDILA GURUMOORTHY to Consumer 185. move for leave to amend the Consumer Protection *Protection* Act, 2019.

(Amendment) Bill, 2025

ALSO to introduce the Bill.

(Amendment of section 2).

33 of 2025. 186. SHRI MADDILA GURUMOORTHY to Maintenance move for leave to amend the Maintenance and and Welfare of Welfare of Parents and Senior Citizens Act, 2007. **Parents** and Senior Citizens (Amendment)

ALSO to introduce the Bill.

2025 Bill, (Amendment of section 2, etc.).

leave further to amend the Jammu & Kashmir Kashmir Public Public Safety Act, 1978. Safety (Amendment) Bill, 2025 ALSO to introduce the Bill. (Amendment of section 10). 27 of 2025. 188. SHRI MANOJ TIWARI to move for leave Juvenile Justice further to amend the Juvenile Justice (Care and (Care and Protection of Children) Act, 2015. Protection of Children) Amendment Bill, ALSO to introduce the Bill. 2025 (Amendment of section 14, etc.). 63 of 2025. SHRI MANISH TEWARI to move for Punjab 189. leave further to amend the Punjab Municipal Municipal Corporation Law (Extension to Chandigarh) Act, Corporation Law 1994. (Extension to Chandigarh) (Amendment) ALSO to introduce the Bill. 2025 Bill, (Amendment of the schedule). 32 of 2025. 190. SHRI MANISH TEWARI to move for *Hindu Marriage* leave further to amend the Hindu Marriage Act, (Amendment) 1955. 2025 Bill, (Amendment of

ALSO to introduce the Bill.

187. **SHRI AGA SYED RUHULLAH** to move for *Jammu*

and

section 13).

72 of 2025.

53 of 2025. 191. **SHRI T.M. SELVAGANAPATHI** to move *Constitution* for leave further to amend the Constitution of *(Scheduled India.)*Tribes) C

(Scheduled
Tribes) Order
(Amendment)
Bill, 2025
(Amendment of
the Schedule).

ALSO to introduce the Bill.

29 of 2025. 192. **SHRI HANUMAN BENIWAL** to move for *Electricity* leave further to amend the Electricity Act, 2003. *(Amendment) Bill, 2025*ALSO to introduce the Bill.

(Insertion of new section 126A).

193. **SHRI ANURAG SHARMA** to move for *Shyama Prasad* leave to provide guaranteed employment to semi- *Mukherjee* skilled workers in urban areas, promote *National Urban* infrastructure development and ensure inclusive *Employment* urban growth and for matter connected therewith *Bill, 2025.* or incidental thereto.

ALSO to introduce the Bill.

48 of 2025. 194. **SHRI ANAND BHADAURIA** to move for *Unemployment* leave to provide for unemployment allowance to *Allowance Bill,* all unemployed persons and for matters *2025.* connected therewith or incidental thereto.

82 of 2025. 195. **SHRIMATI SUPRIYA SULE** to move for *Paternity and* leave to regulate the employment of persons in *Paternal Benefit* certain establishments for certain periods before *Bill, 2025.* and after becoming a parent and to provide for paternity and parental benefit and certain other benefits.

ALSO to introduce the Bill.

196. **SHRIMATI SUPRIYA SULE** to move for *Right* to leave to establish an Employees' Welfare Authority *Disconnect Bill*, to confer the right on every employee to *2025*. disconnect from work related telephone calls and emails beyond work hours and on holidays and right to refuse to answer calls and emails outside work hours and for all matters connected therewith and incidental thereto.

ALSO to introduce the Bill.

79 of 2025. 197. **SHRIMATI SUPRIYA SULE** to move for *Code on Social* leave to amend the Code on Social Security, 2020. *Security*(Amendment)

Bill, 2025
(Amendment of section 2, etc.).

57 of 2025. 198. **SHRI ARUN BHARTI** to move for leave to *Welfare* and provide for regularisation of the services of *Development of* Anganwadi Workers by giving them the status of a *Anganwadi* permanent employee of the Government and for *Workers Bill*, matters connected therewith or incidental thereto. 2025.

56 of 2025. PROF. VARSHA EKNATH GAIKWAD to Code on Social 199. move for leave to amend the Code on Social Security Security, 2020. (Amendment) Bill, 2025 (Amendment of ALSO to introduce the Bill. section 2, etc.).

MS. S. JOTHIMANI to move for leave to *Promotion* 61 of 2025. 200. of provide for the welfare of persons in need of care *Interdependent* and support including the persons with disabilities, Growth senior citizens and the persons suffering from Development chronic illness by giving support persons the Bill, 2025. opportunity to participate in the growth and development the of country by arrangement promoting inter-dependent flourishing instead of compelling isolating and for matters connected therewith.

ALSO to introduce the Bill.

66 of 2025. 201. **SHRI DHARMENDRA YADAV** to move for *Reservation for* leave to introduce a Bill to provide for reservation the in favour of persons belonging to the Other Backward Backward Classes, the Scheduled Castes and the Classes, Scheduled Tribes in private sector services, Scheduled for connected Castes and the appointments and matters therewith.

ALSO to introduce the Bill.

Other the Scheduled Tribes in Private Sector Services and **Appointments** Bill, 2025.

68 of 2025. 202. **SHRI DHARMENDRA YADAV** to move for *Reservation for* leave to introduce a Bill to provide for reservation the Other in favour of persons belonging to the Other Backward Backward Classes, the Scheduled Castes and the Classes, the Tribes in admissions private Scheduled Scheduled in educational institutions (aided and un-aided) and Castes and the for matters connected therewith. Scheduled **Tribes** in

ALSO to introduce the Bill.

Admission in Private Educational Institutions (Aided and Un-Aided) Bill, 2025.

69 of 2025. 203. **SHRI ARVIND GANPAT SAWANT** to *Foreign* move for leave to introduce a Bill further to *Exchange* amend the Foreign Exchange Management Act, *Management* 1999. (Amendment)

Bill, 2025 (<u>Amendment of</u>

36,

ALSO to introduce the Bill.

section etc.).

67 of 2025. 204. **DR. SANJAY JAISWAL** to move for leave *Prevention of* to introduce a Bill to prevent cross border human *Cross Border* trafficking and strengthen border security for *Human* tackling human trafficking and for matters *Trafficking Bill,* connected therewith or incidental thereto. 2025.

70 of 2025. **DR. SANJAY JAISWAL** to move for leave *Digital Content* to introduce a Bill to provide a comprehensive (*Regulation*) legal framework to regulate obscene and violent *Bill, 2025.* content on digital platforms while safeguarding the constitutional right to freedom of expression and for matters connected therewith or incidental thereto.

ALSO to introduce the Bill.

206. **DR. SANJAY JAISWAL** to move for leave *Compulsory* 71 of 2025. to introduce a Bill to provide for compulsory Teaching of gender equality, moral ethics and Gender Equality, teaching of educational institutions for *Moral Ethics and* etiquette all in more inclusive, respectful, ensurina and Etiquette a responsible society and for matters connected Educational therewith or incidental thereto. Institutions Bill. 2025.

ALSO to introduce the Bill.

75 of 2025 207. **SHRI ARVIND GANPAT SAWANT** to *Prevention* move for leave to introduce a Bill further to *Money* amend the Prevention of Money Laundering Act, *Laundering* 2002. (Amendme)

ALSO to introduce the Bill.

Prevention of Money
Laundering
(Amendment)
Bill, 2025
(Amendment of section 49, etc.)

73 of 2025 208. **SHRI ARVIND GANPAT SAWANT** to *Right* move for leave to introduce a Bill further to *Childre* amend the Right of Children to Free and *and C* Compulsory Education Act, 2009.

ALSO to introduce the Bill.

Right of
Children to Free
and Compulsory
Education
(Amendment)
Bill, 2025
(Amendment of
section 2, etc.)

(ii) Bills for consideration and passing

33 of 2024 FURTHER CONSIDERATION of the 209. following motion moved by **SHRI** C.N. **ANNADURAI** on 9 August, 2024 namely:-

> "That the Bill seeks to provide for the setting up of a Commission to regulate and promote the development of Information Technology industry in the country and for matters connected therewith or incidental thereto, be taken into consideration.".

Commission for Regulation and Development of **Information** Technology Industry Bill. 2024.

SHRI C.N. ANNADURAI to move that the Bill be passed.

30 of 2024

210. SHRI C.N. ANNADURAI to move that Constitution the Bill further to amend the Constitution (Scheduled Tribes) Order, 1950, be taken into consideration.

(Scheduled Tribes) Order (Amendment) Bill, 2024 (Amendment of the Schedule).

ALSO to move that the Bill be passed.

89 of 2024 211. JANARDAN SINGH Orphans (Reservation SHRI **'SIGRIWAL'** to move that the Bill to provide of Posts in reservation of posts in Establishments and formulation of welfare *Establishments and* schemes and programmes for orphans and for Welfare) Bill, 2024. matters connected therewith or incidental thereto, be taken into consideration.

Government Government

ALSO to move that the Bill be passed.

63 of 2024

212. **ADV. DEAN KURIAKOSE** to move that *Constitution* the Bill further to amend the Constitution of (Amendment) Bill, India, be taken into consideration.

2024 (Insertion of new article 49A).

ALSO to move that the Bill be passed.

25 of 2024

SHRI RAJIV PRATAP RUDY to move District Development that the Bill to constitute District Development and Monitoring and Monitoring Committees in each district to promote efficient coordination among all elected *Implementation of* representatives in Parliament, State Legislatures including and Local Governments, the Raj Institutions Panchavati and Municipal Bodies, for time bound development of districts through a streamlined model of monitoring and accountability for implementation of Central Sector and Centrally sponsored schemes in each district and for matters connected therewith or incidental thereto, be taken into consideration.

Committee for Central Sector and Centrally Sponsored Schemes Bill, 2024.

ALSO to move that the Bill be passed.

NEW DELHI;

UTPAL KUMAR SINGH Secretary General

July 22, 2025

Ashadha 31, 1947 (Saka)